



2026:AHC:17440-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1169 of 1994

Shiv Karan Singh

.....Appellant(s)

Versus

State

.....Respondent(s)

Counsel for Appellant(s)	:	R.K Pandey
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 12.11.2025, sole appellant, namely, Shiv Karan Singh, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith a copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026

Kumar Manish